

C.P No. 499/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


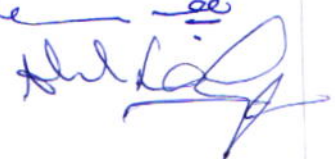
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Kadakia Alkalies & Chemicals Ltd.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.


S. No.	NAME	DESIGNATION	SIGNATURE
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1	U. N. Deshmukh	Practising co. sec.	
2	Ashish O. Laxaria for objectors	Practising Co-Sec	

ORDER

CP No. 499/14(1)/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 07.12.2017.

  
Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

  
Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)